

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-3506/2014

New Delhi, this the 18th day of July, 2018

Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)

Kamini Tiwari, Matron (1493), age 27 years,
D/o late Ex Sub Fire Officer,
Nand Kishor Tiwari,
R/o A-3, Laxmi Nagar Fire Station,
New Delhi-110092.

... Applicant

(None)

Versus

1. State, Govt of NCT of Delhi,
Through its Home Secretary,
5th Level, C-Wing,
Delhi Secretariat,
New Delhi 110001.
2. The Chief Fire Officer,
Delhi Fire Service,
Cannaught Circus,
New Delhi 110001.
3. The Director General of Prisons,
Central Jail, Govt. of NCT Delhi,
Tihar Hari Nagar, New Delhi,
New Delhi-110011.

... Respondents

(None)

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

There was no representation on earlier occasion for the applicant. Even today on both the calls, there is no representation for the applicant.

In the circumstances, the OA is dismissed for default of appearance and non-prosecution.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

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